

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4712/2023

GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. Appellant(s)

VERSUS

M/S GAURSONS INDIA LTD & ANR.

Respondent(s)

(IA No.270697/2024 - FOR DE-TAGGING)

Date : 10-02-2025 This application was mentioned today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) :

Mr. Binay Kumar Das, AOR

For Respondent(s) :

Mr. Anand Shankar Jha, AOR (Mentioned by)

Mr. Shashank Shekhar Singh, AOR

Mr. Abhinav Singh, Adv.

Mr. Siddharth Singh, Adv.

UPON being mentioned the Court made the following
O R D E R

IA No.270697/2024 - FOR DE-TAGGING

List on 3rd March, 2025.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER